

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 5440
ANSWERED ON 25.03.2026

PM-SGMBY IN MAHARASHTRA

5440. DR. KIRSAN NAMDEO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of progress made in achieving the targets of generating rooftop solar power under Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) State-wise along with the challenges being faced by States with low rooftop solar adoption particularly in Maharashtra;
- (b) whether any specific incentives or policies are being provided/implemented to encourage State Governments and local bodies to promote decentralised solar power generation;
- (c) if so, the details thereof; and
- (d) the manner in which the Government is addressing grid integration challenges for enhancing solar capacity in various States particularly in Maharashtra?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a): Under the PM Surya Ghar Muft Bijli Yojana (PMSG: MBY), since its launch in February 2024, a total of 26,20,970 RTS systems have been installed across the country benefitting no of 32,40,068 households, as on 20.03.2026. The state/UT wise details are given at **Annexure I**.

The state of Maharashtra is presently ranking 2nd with over 24% of the total households benefitted under the PMSG: MBY are from the state of Maharashtra. The Ministry of New and Renewable Energy (MNRE) has taken several measures to accelerate the implementation of the scheme across the country, which includes the following:

- Complete process from application to disbursement of subsidy directly into the bank account of the residential consumer has been made online through the National Portal.
- Collateral-free loan from nationalized banks is available at a concessional interest rate of repo-rate plus 50 bps, i.e., 5.75% per annum for the present, with a tenure of 10 years.
- Government has simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- The Net metering agreement has been made part of application in the National Portal.
- Government has included RESCO/Utility-Led Aggregation (ULA) Models to facilitate adoption of RTS system for economically weaker sections under the PMSG: MBY.
- MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs including Maharashtra, to overcome any challenge for effective implementation of the scheme.

(b) & (c) The MNRE is implementing various schemes/programmes to promote decentralised solar power generation across the country. The details of incentives being provided as Central Financial Assistance (CFA) for the implementation of major ongoing decentralised solar energy schemes/programmes are given at **Annexure II**.

(d) The Government has taken various initiatives for integration of renewable energy including solar energy with the grid. The details are as follows:

- i. Comprehensive Regulations and Standards governing interconnection and operations of renewable plants such as CEA (Central Electricity Authority) connectivity standards, flexible thermal plant operations, and the Indian Electricity Grid Code 2023;
- ii. Resource Adequacy Initiatives like solar load shifting, storage targets, and large-scale battery storage pilots; and
- iii. Establishment of Renewable Energy Management Centres (REMCs) for real-time forecasting, scheduling, and monitoring of RE generation across 12 RE-rich regions.
- iv. Notification of Energy Storage Obligations
- v. Waiver of Inter State Transmission System Charges for Battery Energy Storage Systems
- vi. Guidelines for Procurement and Utilization of Battery Energy Storage Systems.
- vii. Guidelines for the development of Pumped Storage Projects
- viii. Budgetary support for enabling infrastructure for Pumped Storage Projects.
- ix. Ancillary services from ESS (Energy Storage System) under CERC (Ancillary Services) Regulations, 2022
- x. Central financial Assistance for Implementation of Intra and Inter-State Transmission system.

Annexure I referred to in reply of part (a) of Lok Sabha Unstarred Question No. 5440 to be answered on 25.03.2026 regarding PM-SGMBY in Maharashtra

State/UT wise details of progress made under the PMSG: MBY (as on 20.03.2026)

S No.	State/UT	Installations (No.)	Households Benefitted (No.)
1	Gujarat	5,94,966	8,56,999
2	Maharashtra	4,90,666	7,79,184
3	Uttar Pradesh	4,21,093	4,25,695
4	Kerala	2,09,716	2,15,041
5	Rajasthan	1,59,638	1,64,074
6	Andhra Pradesh	1,14,313	1,17,453
7	Madhya Pradesh	1,04,528	1,08,119
8	Assam	1,02,209	1,02,774
9	Uttarakhand	71,789	72,724
10	Tamil Nadu	60,151	70,543
11	Haryana	63,978	71,753
12	Odisha	50,363	50,711
13	Telangana	32,649	44,347
14	Chhattisgarh	40,022	41,482
15	Karnataka	17,209	26,395
16	Jammu And Kashmir	26,867	26,875
17	Bihar	16,649	17,282
18	Punjab	12,016	12,126
19	NCT of Delhi	6,820	10,702
20	Himachal Pradesh	7,940	7,941
21	Puducherry	2,810	2,810
22	Tripura	2,654	2,665
23	Goa	2,096	2,459
24	Jharkhand	1,940	1,942
25	Ladakh	1,486	1,486
26	West Bengal	1,352	1,415
27	Chandigarh	1,111	1,111
28	Mizoram	977	979
29	Lakshadweep	932	932
30	Manipur	910	910
31	DNH & DD	628	628
32	A&N Islands	229	248
33	Nagaland	187	187
34	Meghalaya	46	46
35	Sikkim	29	29
36	Arunachal Pradesh	1	1
	Total	26,20,970	32,40,068

Annexure II referred to in reply of part (b) & (c) of Lok Sabha Unstarred Question No. 5440 to be answered on 25.03.2026 regarding PM-SGMBY in Maharashtra

Details of incentives being provided as Central Financial Assistance (CFA) for the implementation of major ongoing decentralised solar energy schemes/programmes

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli Yojana	1. Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:			
	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of				

Scheme/Programmes	Incentives presently available as per the Scheme
	<p>applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.</p> <ol style="list-style-type: none"> 3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer. 4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.
b) PM-KUSUM scheme	<p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants</p> <p>Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps</p> <p>Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation</p> <p>Benefits available:</p> <ol style="list-style-type: none"> (a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern

Scheme/Programmes	Incentives presently available as per the Scheme								
	<p>States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>								
<p>c) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA)</p>	<table border="1"> <thead> <tr> <th data-bbox="616 779 1008 824">Components</th> <th data-bbox="1008 779 1418 824">Central Share (100%)</th> </tr> </thead> <tbody> <tr> <td data-bbox="616 824 1008 949">Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs</td> <td data-bbox="1008 824 1418 949">Rs. 50,000 per HH or as per actual cost</td> </tr> <tr> <td data-bbox="616 949 1008 1167">Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (<i>under PM JANMAN component only</i>)</td> <td data-bbox="1008 949 1418 1167">Rs. 1 lakh per MPC</td> </tr> <tr> <td data-bbox="616 1167 1008 1442">Solarisation of 2000 public institutions through off-grid solar systems (<i>under DA JGUA component only</i>)</td> <td data-bbox="1008 1167 1418 1442">Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution</td> </tr> </tbody> </table>	Components	Central Share (100%)	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (<i>under PM JANMAN component only</i>)	Rs. 1 lakh per MPC	Solarisation of 2000 public institutions through off-grid solar systems (<i>under DA JGUA component only</i>)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution
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